



WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 18.06.2018 To 22.06.2018				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VICE PRESIDENT/MEMBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
1.	E/51507/2017	FO/52099/2018	14/06/2018	20/06/2018
2.	E/50954/2018	FO/52135/2018	14/06/2018	20/06/2018
3-5.	E/50725-50727/2015	FO/52138-52140/2018	14/06/2018	20/06/2018
6.	E/50275/2018	FO/52142/2018	14/06/2018	20/06/2018
7.	E/51028/2018	FO/52143/2018	14/06/2018	20/06/2018
8-10.	E/52054,52116-52117/2015	FO/52144-52146/2018	14/06/2018	20/06/2018
11.	E/50806/2018	FO/52147/2018	14/06/2018	20/06/2018
12-13.	E/50240/2018 & E/50242/2018	FO/52149-52150/2018	14/06/2018	20/06/2018
14.	E/51609/2017	FO/52151/2018	14/06/2018	20/06/2018
15.	E/50963/2018	FO/52152/2018	14/06/2018	20/06/2018
16-19.	E/53357-53359/2014 & E/53668/2014 IN E/CO/50724/2015	FO/52161-52164/2018	14/06/2018	20/06/2018
20-21.	E/50732 & 50777/2018	FO/52165-52166/2018	15/06/2018	20/06/2018
22-25.	E/50626-50629/2018	FO/52167-52170/2018	15/06/2018	20/06/2018
26-27.	E/52327-52328/2015	FO/52198-52199/2018	15/06/2018	20/06/2018
28-29.	E/50160/2015 & E/51120/2015	FO/52214-52215/2018	15/06/2018	20/06/2018
30.	E/50331/2018	FO/52221/2018	15/06/2018	20/06/2018
				 Asstt. Registrar Excise Branch-DB 

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.